

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :18/07/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION1807-AT11A.M.-11.05A.M.**

**251-ADMISSION-COURT CODE-AFTEKW TM-AT11.05AM**

1	SEBI Appeal	459/2023	M/S. AFTEK LIMITED AND ANR. Vs. SEBI	Ramesh Chandra Mishra
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**565-ADMISSION-COURT CODE-VISTAARINSPECTION-AT11.08A**

2	SEBI Appeal	491/2023	GURPREET SINGH DHILLON Vs. SEBI	BATHIYA LEGAL
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Sub Matter(Disposed) : Misc. Application/0000683/2023  
Sub Matter(Disposed) : Misc. Application/0000684/2023

**156ADMISSION-COURT CODE-SCORES-AT11.12AM**

3	SEBI Appeal	614/2023  ( /0000 )	MR. K.L.A. PADMANABHASA AND ANR. Vs. SEBI	ADV. JOBY MATHEW AND ASSOCIATES
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Sub Matter : Misc. Application/0000892/2023

	Misc. Application	892/2023	MR. K.L.A. PADMANABHASA AND ANR.EXEMPTION Vs. SEBI	J.P.PATHAK ADV.
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(Main Matter Number :SEBI Appeal/0000614/2023)

**298-ADMISSION-COURT CODE-UNFREEZING-AT11.14AM**

4	SEBI Appeal	615/2023	MADHURA MANOHAR BIDAYE Vs. NSEIL AND ORS.	ADV. TANVI GUPTA
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Sub Matter : Misc. Application/0000769/2023  
Sub Matter : Misc. Application/0000770/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	SEBI Appeal	616/2023	GAURIPRAMOUD RAO Vs. NSEIL AND ORS.	ADV. TANVI GUPTA
	Misc. Application	769/2023	MADHURA MANOHAR BIDAYEDELAY Vs. NSEIL AND ORS.	ADV. TANVI GUPTA
(Main Matter Number :SEBI Appeal/0000615/2023)				
	Misc. Application	770/2023	MADHURA MANOHAR BIDAYE EXEMPTION Vs. NSEIL AND ORS.	ADV. TANVI GUPTA
(Main Matter Number :SEBI Appeal/0000615/2023)				
<b><u>427-DISPOSAL-CODE-INFLATEDPRICE-11.20AM</u></b>				
6	Misc. Application	880/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000513/2021)				
	Misc. Application	881/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000513/2021)				
	Misc. Application	882/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000514/2021)				
	Misc. Application	883/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000514/2021)				
	Misc. Application	884/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000515/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	885/2021	RITU JAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000515/2021)	Prakash Shah and Associates
	SEBI Appeal	513/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000880/2021		
	Sub Matter :	Misc. Application/0000881/2021		
	SEBI Appeal	514/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000882/2021		
	Sub Matter :	Misc. Application/0000883/2021		
	SEBI Appeal	515/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000884/2021		
	Sub Matter :	Misc. Application/0000885/2021		
	SEBI Appeal	556/2021	Ms. Ammaji Anumolu and Anr. Vs. SEBI	Ms. Aayushi Sharma, Advocate
	Sub Matter :	Misc. Application/0000949/2021		
	Misc. Application	949/2021	Ms. Ammaji Anumolu and Anr.- Urgency Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000556/2021)	Ms. Aayushi Sharma, Advocate
	SEBI Appeal	636/2022	ANOOP JAIN AND ORS. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0001525/2022		
	SEBI Appeal	855/2022	MS. AMMAJI ANUMOLU AND ANR. Vs. SEBI	Saachi V. Purohit Advocate
	Sub Matter(Disposed) :	Misc. Application/0001217/2022		
	Sub Matter(Disposed) :	Misc. Application/0001218/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1525/2022	SEBI-DELAY IN REPLY Vs. Anoop Jain and Ors.	THE LAW POINT  Prakash Shah and Associates

(Main Matter Number :SEBI Appeal/0000636/2022)

**630-DISPOSAL-CODE-EXCELPROMOTERS-AT-11.25AM**

7	SEBI Appeal	768/2021	RAMANBHAI JETHABHAI JADHAV AND ORS. Vs. SEBI	CS Himanshu Gupta
	SEBI Appeal	769/2021	Vardhman Infracom Private Limited and Ors Vs. SEBI	CS Hitesh D. Buch
	Sub Matter :	Misc. Application/0000115/2023		
	SEBI Appeal	770/2021	SURESHBHAI KANTILAL THAKKAR AND ANR. Vs. SEBI	CS Aanal Satyawadi
	SEBI Appeal	771/2021	PAYAL JAYESHBHAI MADIYAR AND ORS. Vs. SEBI	Umesh Ved and Associates Company Secretaries
	SEBI Appeal	780/2021	JAGDISHKUMAR AKHANI AMRUTLAL Vs. SEBI	Juris Matrix Partners LLP, Advocates AND Solicito
	Sub Matter(Disposed) :	Misc. Application/0001359/2021		
	SEBI Appeal	802/2021	ARUN JWALAPRASAD TULSIAN and ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
	Sub Matter(Disposed) :	Misc. Application/0001385/2021		
	Sub Matter :	Misc. Application/0000454/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	489/2022	Prabhabeen Gordhandas Savjani Vs. SEBI	Prabhabeen Savjani Gordhandas
Sub Matter(Disposed) : Misc. Application/0000740/2022				
	Misc. Application	115/2023	VARDHMAN INF. PVT LTD AND ORS-DIRECTIONS AND STAY Vs. SEBI	Hitesh Buch and Associates
(Main Matter Number :SEBI Appeal/0000769/2021)				
	Misc. Application	454/2023	ARUN JWALAPRASAD TULSIAN AND ORS.-STAY Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000802/2021)				
<b><u>937-DISPOSAL-CODE-ALFAAO-AT11.30AM</u></b>				
8	Misc. Application	998/2022	POOJA R. TIKMANI AND ORS.-INTERIM RELIEF Vs. SEBI	Tanisha Agarwal Advocate
(Main Matter Number :SEBI Appeal/0000740/2022)				
	SEBI Appeal	740/2022	POOJA R. TIKMANI AND ORS. Vs. SEBI	Tanisha Agarwal Advocate
Sub Matter(Disposed) : Misc. Application/0000997/2022				
Sub Matter : Misc. Application/0000998/2022				
Sub Matter(Disposed) : Misc. Application/0000087/2023				
<b><u>701DISPOSAL-COURTCODE-NUTRAPLUSWTM-AT11.35AM</u></b>				
9	SEBI Appeal	930/2022	ARG MANAGEMENT SOLUTIONS PVT. LTD. Vs. SEBI	Shah and Ramaiya
<b><u>270DISPOSAL-CODE-PORTFOLIOMANAGER-AT11.40AM</u></b>				
10	SEBI Appeal	103/2023	MULTIBAGGER SEC. RES. AND ADV. PVT. LTD AND ORS. Vs.	Manish Goel Director

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>182DISPOSAL-CODE-FRONTRUNNING-AT11.45PM</u></b>				
137	SEBI Appeal	292/2023	Rahul Doshi Vs. SEBI	CA Ketan Rupani
	Sub Matter(Disposed) :	Misc. Application/0000290/2023		
	Sub Matter(Disposed) :	Misc. Application/0000291/2023		
	SEBI Appeal	293/2023	Across Broking Pvt. Ltd. and Anr. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000349/2023		
	Sub Matter(Disposed) :	Misc. Application/0000350/2023		
	SEBI Appeal	355/2023	KETAN BHARAT PAREKH Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0000687/2023		
	SEBI Appeal	478/2023	BHAVESH GANDHI AND ORS. Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000639/2023		
	Misc. Application	687/2023	SEBI-DELY IN FILLING REPLY Vs. Ketan Bharat Parekh	VIDHII PARTNERS
	(Main Matter Number :SEBI Appeal/0000355/2023)			

**295-DISPOSAL-COURTCODE-PUBLICANNOUNCEMENT-11.50AM**

12	Misc. Application	436/2023	METEX MARKETING PVT. LTD. AND ORS.-DELAY Vs. SEBI	Aagam Doshi and Co
	(Main Matter Number :SEBI Appeal/0000328/2023)			
	SEBI Appeal	328/2023	METEX MARKETING PVT. LTD. AND ORS. Vs. SEBI	Aagam Doshi and Co
	Sub Matter :	Misc. Application/0000436/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000694/2023				
<b><u>122-DISPOSAL-CODE-ZEELFINAL-AT11.55M</u></b>				
13	SEBI Appeal	384/2023	JATIN CHAWLA Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000538/2023				
Sub Matter : Misc. Application/0000887/2023				
	SEBI Appeal	385/2023	BIJAL SHAH Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000539/2023				
Sub Matter : Misc. Application/0000886/2023				
	SEBI Appeal	386/2023	GOPAL RITOLIA Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000540/2023				
Sub Matter : Misc. Application/0000889/2023				
	Misc. Application	887/2023	SEBI DELAY IN REPLY Vs. Jatin Chawla	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000384/2023)				
	Misc. Application	886/2023	SEBI- DELAY IN FILING THE REPLY Vs. BIJAL SHAH	
(Main Matter Number :SEBI Appeal/0000385/2023)				
	Misc. Application	889/2023	SEBI- DELAY IN FILING THE REPLY Vs. GOPAL RITOLIA	
(Main Matter Number :SEBI Appeal/0000386/2023)				